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OA 655/93

30.3.01

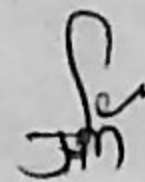
Hon Chr Slt Neepli JM
Hon Maj Gen K.K. Srivastava AM

None for the applicant.

Sr A.V. Srivastava for the respondents
is on adjournment.

Put up for hearing 8.5.01.


AM


JM

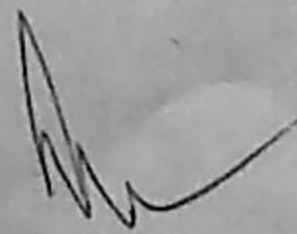
8.5.01

Hon Chr Justice R.R. Trivedi VC
Hon Maj Gen K.K. Srivastava AM

Sr A.K. Sinha for the applicant
states that this OA may be dismissed
as withdrawn because the applicant
has got relief from the department.

Sr AV Srivastava for the respondents has
no objection

The OA is accordingly dismissed
as withdrawn. No costs.


AM


VC